

How to connect Court Room through Video Conferencing installed within the Courts working at Ambala Sessions Division

- *First of all below mentioned applications (App) is required to be installed in your Smartphone through “Play Store/ App Store” or VidyoDesktop software from the website “www.vcpshc.gov.in” for Laptop or Desktop System for conducting Video Conferencing with Courts at Ambala District. The said application is shown below:-*

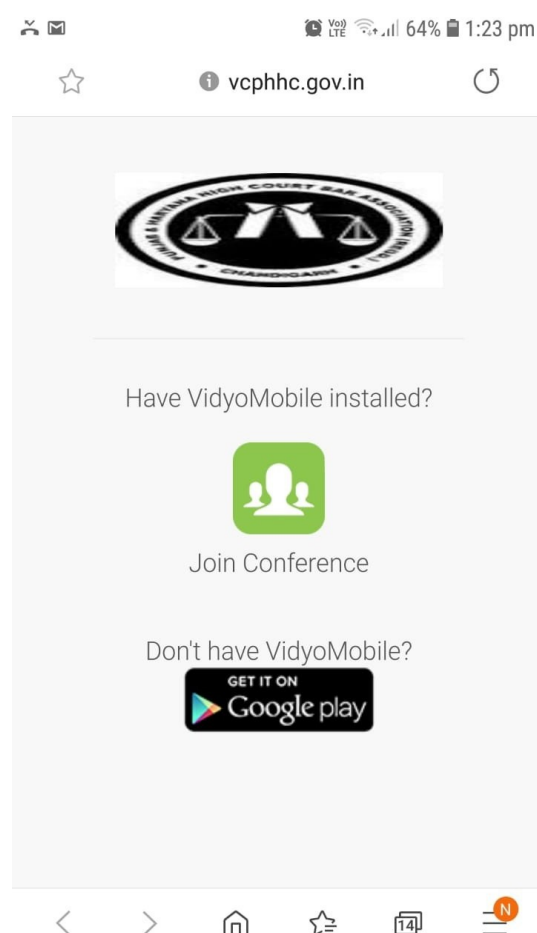
1. VidyoMobile/VidyoDesktop



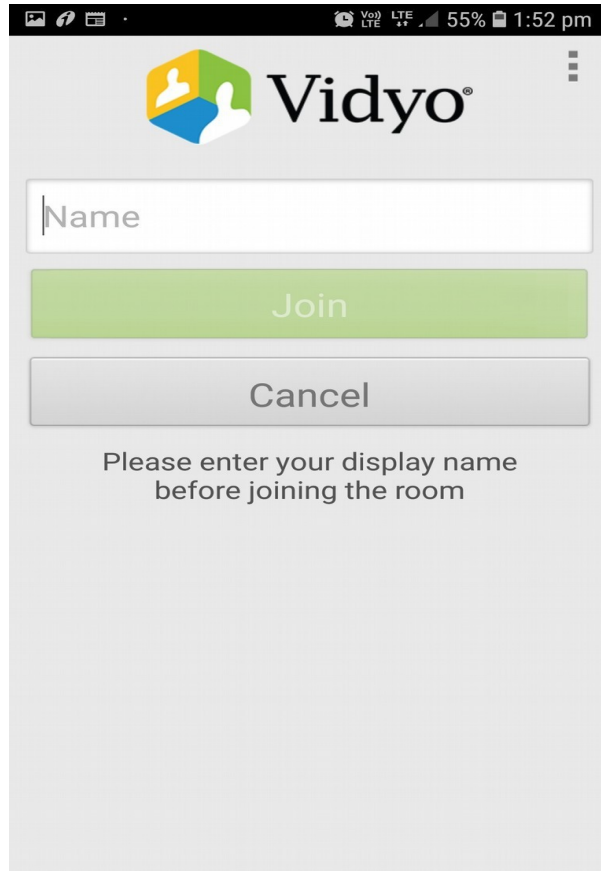
Steps to use VidyoMobile

Follow the below steps to connect your respective court using Vidyo Mobile app:-

1. Go to website of this Sessions Division i.e. (<https://districts.ecourts.gov.in/ambala>) and then click on tab “**How to connect Court Room through Video Conferencing installed within the Courts working at Ambala Sessions Division**” on left side under “**Circular Notices**” Menu and “**Latest Announcements**” Menu on the right side.
2. Click on respective link for VidyoMobile of concerned Court, a new window will opens as shown below:-



3. Now click on green button shown in above window and thereafter a new window opens, as shown below:-



4. Now enter your name in “Name” column and click on join button to join concerned Court Room.
5. After that click on Join the Video Conference of concerned Court.

If any Advocate, Public Prosecutor, Investigating Officer or Parties (In person) intend to conduct the Video-Conferencing with the Courts in this District then he/she have to click on the following link of respective Courts and follow the above said instructions to join the court room.

Upon being joined the room, Advocate /Public Prosecutor /Investigating Officer /Parties shall introduce himself/herself to the Hon’ble Court and thereafter shall wait for the instructions from the Hon’ble Court. On being asked, concerned party make submissions and on completion of the submissions, concerned person shall at once mute the **mic** from your device, if the Hon’ble Court requires the party to make further submissions then he/she require to unmute the **mic** of the device and again on the submission, put the **mic** on mute mode.

COURT ROOM LINK TO CONNECT THROUGH

VIDEO CONFERENCING

1. Sh. Kamal Kant, District & Sessions Judge, Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=xvohsjmbT8>

2. Sh. Rajneesh Bansal, Additional District & Sessions Judge, Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=otiduo3YVc>

3. Sh. Praveen Gupta, Additional District & Sessions Judge, Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=TdxZp9UdSu>

4. Sh. Sundeep Singh, Additional District & Sessions Judge, Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=dhJQE0OnIy>

5. Sh. Krishan Kant, Additional District & Sessions Judge, Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=tf1rq6c6gC>

6. Ms. Aarti Singh, Additional District & Sessions Judge, Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=YFqkGlic31>

7. Sh. Rohit Watts, Additional District & Sessions Judge, Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=gHodkDpd4B>

8. Sh. Vivek Yadav, Civil Judge (Senior Division), Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=sjNhvWpB7B>

9. Sh. Amberdeep Singh, Chief Judicial Magistrate, Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=LERlAKShbv>

10. Ms. Yachana, Addl. Civil Judge (Senior Division), Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=vLpH8yQnHh>

11. Shri Vikram Jit Singh, Addl. Civil Judge (Senior Division), Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=9dgqbbbFh8>

12. Sh. Vinod Kumar, Civil Judge(Jr. Divn.), Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=eCpHdx5pku>

13. Ms. Neelam Kumari, Civil Judge (Jr. Divn.), Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=9dgqbbbFh8>

14. Ms. Nidhi Beniwal, Civil Judge (Jr. Divn.), Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=T6N7W9vJhN>

15. Ms. Anita Rani, Civil Judge (Jr. Divn.), Ambala

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=3s8F9Oglm9>

COURT ROOM LINK TO CONNECT THROUGH **VIDEO CONFERENCING IN FAMILY COURTS**

1. **Ms. Ritu Tagore, District & Sessions Judge -cum- Principal Judge, Family Court, Ambala**

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=juuSILnCyw>

2. **Ms. Sangeeta Rai Sachdev, Additional District & Sessions Judge -cum- Additional Principal Judge, Family Court, Ambala**

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=CRjsY4KaAH>

COURT ROOM LINK TO CONNECT THROUGH **VIDEO CONFERENCING AT NARAINGARH SUB** **DIVISION**

1. **Ms. Rekha, Sub Divisional Judicial Magistrate, Naraingarh**

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=QCYHQTCI45>

2. **Ms. Manmeet Kaur Ghuman, Civil Judge(Jr. Divn.)**

VidyoMobile <http://vcphhc.gov.in/flex.html?roomdirect.html&key=5VqHsjDjQd>

Contact Person for Video Conferencing

Ambala Sessions Division

Sr. No	Name of the Officer	Designation	Contact No.	Email Id
1.	Sh. Rohit Kumar	System Officer	+919991445210	soamb@indianjudiciary.gov.in
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Naraingarh Sub Division

Sr. No	Name of the Officer	Designation	Contact No.	Email Id
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